

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 30.07.2019

**ORDER NO. 158 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 150/2019 for CESTAT, Hyderabad for the period from **05.8.2019 to 09.8.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From <b>05.8.2019</b> to <b>09.8.2019</b>	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order

  
(Bineesh Kumar K.S.)

Registrar

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30/7/19  
Dy. Registrar

Dated: 30.7.2019

**ORDER NO. 159 of 2019**


Hon'ble President is pleased to order the sitting commencing from **5.8.2019 to 4.10.2019 for CESTAT, New Delhi** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri C. L. Mahar, Member (Technical)	From 5.8.2019 to 9.8.2019	Customs, Excise & Service Tax Division Bench matters
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Shri Bijay Kumar, Member (Technical)	From 13.8.2019 to 30.8.2019	Service Tax & Excise Division Bench matters
	From 2.9.2019 to 6.9.2019	Customs, Excise & Service Tax Division Bench matters
	From 9.9.2019 to 4.10.2019	Service Tax & Excise Division Bench matters
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 13.8.2019 to 30.8.2019	Customs Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 9.9.2019 to 4.10.2019	Customs Division Bench matters
Hon'ble Shri Anil Choudhary, Member (Judicial)	From 5.8.2019 to 16.8.2019	Single Member Bench matters as notified
Hon'ble Shri Ajay Sharma, Member (Judicial)	From 5.8.2019 to 9.8.2019	Single Member Bench matters as notified
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 2.9.2019 to 4.10.2019	Single Member Bench matters as notified

Note :

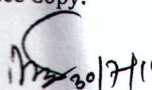
1. All part-heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. From 5.8.2019 to 16.8.2019 whenever a Judicial Member who is a part of Division Bench will be on leave/tour, Hon'ble Sh. Anil Choudhary, Member (J) will be part of that Division Bench and Single Member cases listed before him will stand adjourned. From 19.8.2019 to 30.8.2019 whenever a Judicial Member is on leave the other Division Bench will hear all the Division Bench matters and the Technical Member will hear Single Member cases as listed. From 2.9.2019 to 4.10.2019 whenever a Judicial Member who is a part of Division Bench will be on leave/tour, Hon'ble Ms. Rachna Gupta, Member (J) will be part of that Division Bench and Single Member cases listed before her will stand adjourned. In case a Technical Member who is a part of a Division Bench is on leave or on tour the other Division Bench, if available, will take up all the matters and the Judicial Member who was a part of the earlier Division Bench will hear Single Member matters.
3. On every Friday afternoon special bench sittings, if any, will be notified separately.
4. In the event of no sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
5. The adjourned dates will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily Orders" or "Court Proceeding".

By order,

  
(Bineesh Kumar K. S.)  
Registrar

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 30.07.2019

**ORDER NO. 160 of 2019**

Hon'ble President is pleased to order the sitting commencing from **5.8.2019 to 4.10.2019, for CESTAT, Mumbai** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 8/8/2019 to 9/8/2019	Service tax Division Bench Matters.
Hon'ble Dr. D. M. Misra, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (Technical)	From 05/08/2019 to 07/8/2019	Custom and Excise Division Bench Matters.
	From 08/08/2019 to 04/10/2019	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 12/08/2019 to 04/10/2019	Custom Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Dr. S. K. Pati, Member (Judicial)	From 05/08/2019 to 07/08/2019	Service Tax Division Bench Matters
	From 12/08/2019 to 04/10/2019	
Hon'ble Sh. P. Anjani Kumar, Member (Technical) and Hon'ble Dr. S. K. Pati, Member (Judicial)	From 8/08/2019 to 9/8/2019	Custom Division Bench Matters.
Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 5/8/2019 to 7/8/2019	Single Member Bench matters.
Hon'ble Sh. Ajay Sharma, Member (Judicial)	From 12/08/2019 to 04/10/2019	Single Member Matters

Note:

- All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution on the respective dates on which they are posted.
- Whenever any Judicial Member who is a part of Division Bench will be on leave or tour, Hon'ble Sh. Ajay Sharma, Member (Judicial) will be part of that Division Bench and Single Member cases listed before the Member shall stand adjourned if there is no other Single Member Bench sitting. And, in the absence/tour of Hon'ble Sh. Ajay Sharma, Member (J) the matters listed before that Division Bench will be taken up by the other DBs by equally distributing the matters in the cause list and the Technical Member who was a part of the earlier Division Bench will hear Single Member matters.
- In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DBs by equally distributing the matters in the cause list and the Judicial Member who was a part of the earlier Division Bench will hear Single Member matters as may be notified on those days. If two Technical Members will be on leave/tour, the available DB will take up the other two lists and the Judicial Members who were part of the Division Bench will hear Single Member matters by equally distributing the matters in the Single Member cause list on those days.
- On every Friday afternoon special bench sitting will be notified, if any.
- In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Dy. Registrar**

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.07.2019

**ORDER NO. 161 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 80/2019 for **CESTAT, Chandigarh** for the period from **02.09.2019** to **06.09.2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (J) and Hon'ble Sh. C. L. Mahar, Member (J)	From <b>02.09.2019</b> to <b>06.09.2019</b>	Customs, Excise and Service Tax Division Bench matters.

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,

  
(Bineesh Kumar K.S.)

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